

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Embassy Travel & Tours Private Ltd & 3

MAIN PETITION NUMBER : CP/279/2020

(IA/MA) APPLICATION NUMBERS

IA/18(CHE)/2023

ORDER

None appears for Applicant.

Respondent1 and Respondent 2 are represented by the Ld. Counsel
Mr. Kaushik N. Sharma through video conferencing mode.

The connected matters are posted for hearing on 26.04.2023.

List the matter along with the connected matter on **26.04.2023** for
further hearing/dismissal.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR

—Sd—

[JUSTICE RAMALINGAM SUDHAKAR].
PRESIDENT